

prudent limits and within its debt servicing capacity. Government is also taking steps to increase revenue receipts and curtailing its total expenditure both on Non-Plan and Plan accounts so as to minimise the need for borrowings.

[*Translation*]

Raising of T.V. Transmission Range of Saharsa District, Bihar

8303. SHRI SURYA NARAYAN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the programmes of Door-darshan Kendra in Saharsa district of Bihar cannot be seen in the entire district;

(b) if so, whether Government propose to increase transmission range of this Kendra;

(c) if so, whether the increased transmission range would cover the entire district; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir. The TV transmitter

at Saharsa being of a radiating power of 100 W operating in UHF Band with a normal service range of about 15 Kms, is not able to cater to the entire district which is of a comparatively larger area.

(b) to (d). There is at present no approved scheme to augment the power of the transmitter at Saharsa. Whereas it is the constant endeavour of Door-darshan to maximize TV coverage in the country, extension of TV service to the uncovered parts of Saharsa district, as also to other similarly placed areas of the country, depends upon availability of resources for the future plans of TV expansion.

[*English*]

Enactment of President's Act

8304. SHRI M. SELVARASU: Will the Minister of LAW AND JUSTICE be pleased to state the details of President's Acts enacted so far, State-wise and year-wise?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): A Statement containing details of the President's Acts enacted so far, state-wise and year-wise, is given below.

STATEMENT

<i>Sl No.</i>	<i>Name of the States</i>	<i>Year of Enactment</i>	<i>No of President's Act</i>
1	2	3	4
1.	Andhra Pradesh	1954	9
		1955	4
		1973	6
2.	Assam	1980	6

<i>Sl No.</i>	<i>Name of the States</i>	<i>Year of Enactment</i>	<i>No of President's Act</i>
1	2	3	4
		1981	2
		1982	1
		1983	1
3.	Bihar	1968	1
		1969	7
		1970	13
4.	Gujarat	1971	5
		1974	12
		1975	1
		1976	15
5.	Haryana	1967	9
		1968	1
6.	Karnataka	1971	5
		1972	1
7.	Kerala	1957	9
		1960	2
		1964	2
		1965	7
		1966	1
		1967	5
8.	Manipur	1973	1
		1974	1

<i>Sl No.</i>	<i>Name of the States</i>	<i>Year of Enactment</i>	<i>No of President's Act</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
9.	Nagaland	1976	1
10.	Orissa	1961	5
		1973	6
		1974	3
11.	PEPSU	1953	8
		1954	6
12.	Punjab	1951	9
		1952	6
		1966	2
		1968	1
		1971	4
		1984	3
		1985	4
		1987	4
		1988	5
		1989	5
		1990	3
13.	Tamil Nadu	1976	30
		1977	9
		1988	8
14.	Travancore-Cochin	1956	11

<i>Sl No.</i>	<i>Name of the States</i>	<i>Year of Enactment</i>	<i>No of President's Act</i>
1	2	3	4
15.	Uttar Pradesh	1968	15
		1969	16
		1973	9
16.	West Bengal	1968	19
		1969	1
		1970	7
		1971	12
		1972	2

Investment of UTI Funds

8305. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

(a) whether the Unit Trust of India (UTI) is faced with a remarkable problem of excess cash as a result of the investment avenues adopted during last year (1989-90), as reported in the 'Economic Times' of March 28, 1990;

(b) if so, the precise magnitude and dimensions of the problem; and

(c) the strategy proposed to be adopted for investment of the UTI funds and the modifications, if any, contemplate therein so as to obtain the maximum return while securing the national interest?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) Does not arise.

(c) There is no proposal to modify the present strategy of investment, as Unit Trust of India is able to deploy their funds and give returns to the investors.

[*Translation*]

Modernisation of Bokaro Steel Plant

8306. SHRI PIYUS TIRAKY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the modernisation scheme of Bokaro Steel Plant is being postponed;

(b) if so, the reasons thereof; and

(c) the steps taken/proposed to be taken for early implementation of the modernisation programme of BSP?